

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1781  
ANSWERED ON:16.08.2013  
SUPPLY OF INDENTED MEDICINES FROM CGHS  
Joshi Shri Mahesh;Ray Shri Rudramadhab

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether there has been inordinate delay in supply of indented medicines since July 2013 and the Central Government Health Scheme (CGHS) beneficiaries are forced to buy medicines from the market and claim reimbursement;
- (b) if so, the facts and the reasons therefor;
- (c) the number of chemists authorized to supply indented medicines in Delhi and criteria adopted for appointment of suppliers; and
- (d) the steps proposed to redress grievances of CGHS beneficiaries and check monopolization of supply of indented medicines to one single company for all CGHS Wellness Centres in Delhi?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): Delays were reported in some wellness centres in Delhi NCR in July, 2013 for about two weeks due to some teething problems consequent upon change in the Authorised Local Chemist (ALC) for supply of indented medicines.
- (b): Tenders were invited in January, 2012 for appointment of ALCs to supply medicines which are not available in the Wellness Centres. However, due to inadequate response ALCs could not be appointed in respect of 56 out of 91 wellness centers and therefore retendering was ordered and the existing suppliers were continued for supply of medicines. Tender process was again initiated in March, 2013 for appointment of ALCs. Meanwhile it was decided to engage the ALC temporarily who can offer the highest rate of discount. Accordingly, M/s Sanyog Enterprises Pvt. Ltd. was engaged with 27% discount on MRP as an interim arrangement for 56 wellness centres, till the appointment of ALCs on regular basis. The tender process for these Wellness Centres has now been completed and eligible bidders have been identified in respect of 41 CGHS Wellness Centres. Accordingly, new chemists for 32 Wellness Centres have been appointed for making supplies with effect from 16.08.2013. Notice has been issued to 9 eligible bidders for depositing performance guarantee for execution of contract. Eligible bidders could not be identified in respect of the remaining wellness centres.
- (c): Eighteen ALCs have been engaged for supplying medicines to CGHS Wellness Centres in Delhi NCR. Discount offered is the main criterion for appointment of ALC.
- (d): The tender process for appointment of ALCs has since been completed in respect of majority of the CGHS Wellness Centres. Multiple ALCs have been appointed as per the terms and conditions laid down in the Tender document to ensure smooth and regular supply of medicines to CGHS Wellness Centres for its beneficiaries.